

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:33
ANSWERED ON:24.11.2014
CRITERIA FOR SETTING UP OF LAW COLLEGES
Joshi Shri Pralhad Venkatesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the criteria laid down for setting up of law colleges/universities in the country;
- (b) the State-wise number of law colleges/ universities functioning in the country at present;
- (c) whether the Government proposes to set up more law colleges/universities in the country;
- (d) if so, the details thereof and the time by which these are likely to be set up, location- wise and;
- (e) the steps taken by the Government in this regard and also to improve the quality of legal education in the country?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDAS)

- (a) to (e): The information is being collected and will be laid on the Table of the House.